

*[Translation]***Schools for disabled in Uttar Pradesh**

3344. SHRI SANTOSH KUMAR GANGWAR : Will the Minister of WELFARE be pleased to state:

(a) the details of the schools functioning for disabled (deaf and dumb) persons in Uttar Pradesh;

(b) whether these schools are adequate as per the requirement;

(c) if not, the steps being taken by the Union Government in this regard;

(d) whether proposals have been received for upgrading such schools, located at Bareilly, upto intermediate level; and

(e) if so, the time by which a final decision is likely to be taken in this regard?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) to (e). Information is being collected from the State Government of Uttar Pradesh and will be laid on the Table of the House.

*[English]***Import of edible oil**

3345. SHRI SULTAN SALAHUDDIN OWAIISI :
SHRI PARASRAM BHARDWAJ :

Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) the quantity of oil seeds and edible oil imported during each of the last three years; and

(b) the quantity of oil seeds and edible oil are likely to be imported during the current year?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) Import of edible oilseeds is not resorted to by the Government generally keeping in view practical difficulties like quarantine requirements, possibility of inflow of damaged seeds etc. The import of edible oils is at present under Open General Licence. The Government has been importing edible oils for the Public Distribution System (PDS) only.

The import of edible oil for the PDS during the last 3 years has been as follows:—

Years	Quantity (In lakh MTs)
1993-94	0.42
1994-95	1.07
1995-96	1.49

(b) The STC has been authorised to import 2.00 lakh MT of edible oil for the PDS during Feb-Oct., 1996.

*[Translation]***Leasing of Mines in Bihar**

3346. SHRI CHITRASEN SINKU : Will the Minister of MINES be pleased to state:

(a) whether the proposals of Government of Bihar relating to leasing of mines in the State are pending clearance by the Union Government since long;

(b) if so, the details thereof and the reasons for delay in this regard; and

(c) the time by which the above proposals are likely to be cleared?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) to (c). The proposals received from the State Governments are processed as per provisions of mines and Minerals (Regulation and Development) Act, 1957 and the rules made thereunder. Twelve cases pertaining to Bihar have been disposed off during 1995-96. Three cases recommended by Government of Bihar for grant of fresh mining lease are under process.

*[English]***Time of Telecasting the DD-4**

3347. SHRI S. AJAYA KUMAR : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to popularise DD-4 channel in Gulf countries;

(b) if so, whether the Government propose to increase it telecasting time;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?